

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:384  
ANSWERED ON:25.11.2014  
REVIVAL OF FACT  
Antony Shri Anto

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government has received any proposal from the State Government of Kerala recently regarding the revival of Fertilizers and Chemicals Travancore Limited (FACT)
- (b) if so, the details thereof and the response of the Government thereto; and
- (c) the present status of the said proposal?

**Answer**

MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI ANANTH KUMAR)

(a) to (c): A letter has been received from Chief Minister of Kerala requesting approval of financial relief package to Fertilizers and Chemicals Travancore Limited (FACT) for its sustained and continued operations. Government has requested State Government of Kerala for exemption of Value Added Tax (VAT) and granting permission for mixed use of land for setting up joint ventures as profit centres.

Department of Fertilizers, in order to address the issue of sickness of FACT, has formulated a comprehensive proposal seeking financial restructuring of FACT for the consideration/approval of Cabinet Committee of Economic Affairs. Department of Expenditure has raised some issues on the proposal. Department of Fertilizers is in discussion with Department of Expenditure to resolve these issues.